

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Comp. App. (AT) (Insolvency) No. 763 of 2020**

**IN THE MATTER OF:**

**Mazda Agencies**

**...Appellant**

**Versus**

**Hemant Plastics & Chemicals Ltd.**

**...Respondent**

**Present:**

**For Appellant :**

**Mr. Ritin Rai, Senior Advocate with  
Mr. M.S. V. Sankar, Mr. Pawan Gujrat and Mr.  
Godiawla, Advocates**

**O R D E R**  
**(Through Virtual Mode)**

**19.11.2020** There is no appearance on behalf of the Respondent even today. Respondent is accordingly set *ex-parte*.

Appellant may file short written submissions, not exceeding two pages, within four weeks.

List the appeal 'for Admission (After Notice)' on **21<sup>st</sup> December, 2020**.

**[ Justice Bansi Lal Bhat ]**  
**Acting Chairperson**

**[ Justice Anant Bijay Singh ]**  
**Member (Judicial)**

**[ Dr. Ashok Kumar Mishra ]**  
**Member (Technical)**

/ns/gc/